NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S)

Name (in Capital)

: M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

UNDER SECTION

: 397/398

Signature

M. ROSHAN ATJA Sm CEBRUZSHNU

3) K.S. Ranichandram P.CS. ? M.K. PREETHA. for KSR No.

Represented by

ORDER

Counsel for petitioner present and stated that settlement talks between the parties are in progress. He prayed time for making submissions on the final outcome of the settlement talks. Counsel for respondents called absent. Counsel for petitioner is directed to inform the next date of hearing to the respondents. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)